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Title: Compulsory Teaching of Urban Planning in Schools Bill, 2022

DR. SHRIKANT EKNATH SHINDE (KALYAN): Sir, I beg to move for leave to introduce a Bill to provide for compulsory teaching of urban planning in senior secondary level in all the schools throughout the country in order to prepare students from school level and thereby ensuring sustainable as well as positive development in urban regions and for making it obligatory for the Central and State Government to provide requisite infrastructure for the purpose and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for compulsory teaching of urban planning in senior secondary level in all the schools throughout the country in order to prepare students from school level and thereby ensuring sustainable as well as positive development in urban regions and for making it obligatory for the Central and State Government to provide requisite infrastructure for the purpose and for matters connected therewith or incidental thereto.”

The motion was adopted.

DR. SHRIKANT EKNATH SHINDE: I introduce** the Bill.

HON. CHAIRPERSON: Item No.182, Shri Kuldeep Rai Sharma – Not present.

Item No. 183, Dr. Manoj Rajoria.